

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1806 of 2020

Ajay Kumar Saw

...Petitioner

-V e r s u s-

State of Jharkhand & Ors.

...Respondents

CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner :- Mr. Rohan Kashyap, Advocate

For the State :- Ms. Soumya Pandey, A.C. to G.P.-II

04/14.09.2020

The present case is taken up through video conferencing.

Learned counsel for the petitioner undertakes to remove the defects, as pointed out by the office, within three weeks.

In view of the said prayer, put up this case after three weeks under the appropriate heading.

(Rajesh Shankar, J.)

Ritesh